

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL



APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Srinivasan M.D	Counsel for objector (NSDL)	
2.	PRAKASH GOLLANAY COUNSEL FOR PETITIONER	Counsel for petitioner	

ORDER

Counsel for petitioner present. Representative of the Office of the Official Liquidator present. Counsel for petitioner stated that he has complied with the objections stated in the report of the Official Liquidator. Counsel for objector present and sought time for making submissions. The Official Liquidator is directed to furnish copy of their report and audit report to the other side. Time extended at request. The order dated 20.7.2017 is extended till the next date of hearing. Put up on 14.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)